

IN THE HIGH COURT OF JHARKHAND AT RANCHI

Cont. Case (Civil) No. 188 of 2019

Sachida Nand Sinha Petitioner

Versus

The State of Jharkhand & Anr. Opposite Parties

CORAM: HON'BLE MR. JUSTICE SUJIT NARAYAN PRASAD

For the Petitioner : None

For the Opp. Parties : Mr. Mithilesh Singh, G.A.-IV

04/Dated 26th June, 2020

The matter has been taken up with the consent of learned counsel for the parties through video conferencing.

Mr. Binod Kumar, Advocate who appears for the petitioner has sent a communication through e-mail that he is out of town till 5th July, 2020 and not able to attend the Court today.

In view thereof, let this case be listed after two weeks.

Office is directed to reflect the name of Mr. Mithilesh Singh, G.A.-IV in the cause list henceforth in place of Mr. Prashant Pallav since he has tendered his resignation from the Government panel.

(Sujit Narayan Prasad, J.)